

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.07.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 553 of 2020	Jayanthi G Ravi Vs. Chemizol Additives Pvt. Ltd.	Rahul Kripalini	Dhritiman Bhattacharya-R1
2.	Contempt Case (AT) No. 24 of 2020 in Comp. App. (AT) (Ins) No. 1113 of 2019	State Vs. Manoj K. Daga & Deepak Daga	Manoj Daga	Sandeep Bajaj Aakansha Nehra-R3

### For Directions

3.	Comp. App (AT) (Ins) No. 721 of 2019	Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd. & Ors.	Pankaj Bhagat	Rakesh Kumar-R2 Shivankat Sharma-R3
4.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan Sarthak Malhotra
5.	Comp. App. (AT) (Ins) No. 781 of 2020	Nilkamal Ltd. Vs. Wholly Joy Products Pvt. Ltd.	Pankaj Bhagat	Nitesh Jain
6.	Comp. App. (AT) (Ins) No. 1097 of 2020	Committee of Creditors of M/S KSK Mahanadi Power Company Ltd. through Power Finance Corporation Ltd. Vs. KSK Mahanadi Power Company Ltd. through its resolution Professional, Sumit Binani  <b>With</b>	Biswajit Dubey	Sumesh Dhawan Zeeshan Khan Sumesh Dhawan Misha Charu Bansal Vaijayant Paliwal
7.	Comp. App. (AT) (Ins) No. 1116 of 2020	Sumit Binani Resolution Professional of KSK Mahanadi Power Company Ltd. Vs. Power Finance Corporation Ltd.  <b>With</b>	Misha	Sanskriti Sidna-COC Spandan Biswal Srideepa Bhattacharyya

8.	Comp. App. (AT) (Ins) No. 1127 of 2020	Punjab National Bank Vs. KSK Water Infrastructures Pvt. Ltd.	Bishwajit Dubey	Rakhi Ray-R1 R.S. Sravan Kumar-RP Maharshi Viswara-RP B. Naga Bhushan
9.	Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors.	Srijan Sinha	
10.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

#### For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 464 & 465 of 2021	Vinod Sehwal (Personal Guarantor of Xalta Foods & Beverages Pvt. Ltd.) Vs. Siemens Financial Services Pvt. Ltd. & Anr.	Abhishek Anand	
12.	Comp. App. (AT) (Ins) No. 466 of 2021	Manish Gupta Resolution Professional of JC World Hospitality Pvt. Ltd. Vs. ----	Vaibhav Tyagi	
13.	Comp. App. (AT) (Ins) No. 467 of 2021	Piramal Capital & Housing Finance Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Anr.	Ashish Bhan	Liz Mathew Raunak Dhillon
14.	Comp. App. (AT) (Ins) No. 475 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors.	Shankh Sengupta	Henna George
15.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.	Monish Panda	Liz Mathew

#### For Admission (After Notice)

16.	Comp. App (AT) (Ins) No. 951 of 2019 & I.A No 1719, 2557 of 2020	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd.& Anr.	ShallyBhasin	Anoop Prakash Awasthi-R1 Arvind Kumar Gupta Mahesh Gupta-R2 Ragini Gupta
17.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonapat, Haryana Vs. Sunstar Overseas Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP

<b>18.</b>	Competition App. (AT) No.19 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Amit Kumar-R1 Balaji Subramanian-R11
------------	-------------------------------------	---	--------------	---

**02:00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>19.</b>	Comp. App. (AT) (Ins) No. 642 of 2020  <b>Part Heard</b>	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	Tishampati Sen-R1 Deep Roy-R2 Ayan Debmira-R3 Vishal Ganda
------------	--	---	--------------	---

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Officiating Chairperson**  
**-sd/-**  
**Registrar**